Central Administrative Tribunal, Principal Bench

Contempt Petition No.62/2000 in Original Application No.1464 of 1999

(19)

New Delhi, this the 7th day of July, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
 Hon'ble Mr.Kuldip Singh, Member (J)

Ravi Tej Jassi 39-A, Masjid Moth DDA Qtrs.,Phase-I New Delhi-48

- Applicant

(By Advocate - None)

<u>Versus</u>

- 1. TR Prasad (Mr.)
 Defence Secretary
 South Block
 DHQ Post Office
 New Delhi-11
- 2. Colonel N.N.Naik through Commander Technical Group EME Delhi Cantt.-10

- Respondents

(By Advocate - Shri Madhav Panikar)

ORDER(ORAL)

By Hon'ble Mr.S.R.Adige, Vice Chairman(A)

- Shri Panikar states that the Tribunal's order in CP 62/2000 has been fully complied with and applicant has been issued appointment letter dated 6.7.2000 (a copy of which is taken on record) and applicant has also reported for duty on the same day.
- 2. Under the circumstances, nothing further survives in the CP, which is accordingly dropped. Notices discharged.

(Kuldip Singh)
Member (J)

(S.R.Adige)
Vice Chairman(A)

/dinesh/

0